

ITEM NO.41

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS.Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

([Only Civil Appeal Nos. 7333, 7334, 7335 and 7336 of 2024 are listed under this item])

WITH

C.A. No. 7335/2024 (III-A)

C.A. No. 7336/2024 (III-A)

C.A. No. 7333/2024 (III-A)

C.A. No. 7334/2024 (III-A)

Date : 20-08-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

For Respondent(s)

Mr. Wazid Hasan, Adv.
Mr. Ashwin Kumar Nair, AOR

Mr. Anand Shankar Jha, AOR

Mr. A.K. Chaudhary, Adv.
Mr. Nishi Kant Singh, Adv.
Ms. Geetanjali Setia, Adv.
Ms. Illa Shikhar Sheel, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. Nos. 7335 and 7336/2024

Respondent No.1 is duly represented.

Service is not complete in respect of Respondent No.2.

However Mr. Wazid Hasan, Ld. Advocate has appeared on behalf of Mr. Ashwin Kumar Nair, Ld. Advocate-on-Record for respondent No.2.

He seeks and is granted four weeks time to file vakalatnama and counter affidavit.

List again on 4.10.2024.

C.A. Nos. 7333 and 7334/2024

Service is not complete in respect of Respondent No.1.

However Mr. Nishi Kant Singh, Ld. Advocate has appeared on behalf of Ms. Illa Shikhar Sheel, Ld. Advocate-on-Record for respondent No.1.

He seeks and is granted four weeks time to file vakalatnama and counter affidavit.

Await certificate of service in respect of respondent No. 2 from the concerned High Court.

Let reminder be issued.

List again on 4.10.2024.

SUJATA SINGH
Registrar

MG